

BENCH-I

107

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 415/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M

Name of the Company	Anil Steels -Vs- AD Electrosteel Co. Pvt.Ltd.		
Under Section	8 & 9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Arun Kr Gupta, FCA
Mr. Wrishtik Ganguly, Adv

} On behalf of RP

Wrishtik Ganguly
9/1/18

ORDER

Ld. Counsel on behalf of the Resolution Professional is present.

In view of the order passed by the Hon'ble NCLAT in Appeal (AT) (Insolvency) No. 194/2017 we have closed the proceedings by our Order dated 23/10/2017. This case is inadvertently listed today. No further order is needed.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)